

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 6

IA 3446/2022 (New IA) IN C.P. (IB)/990(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.11.2022**

NAME OF THE PARTIES: - **Jammu & Kashmir Bank Ltd**
Vs
Pan India Utilities Distribution Co. Ltd

Appearance (via video-conference):

For Liquidator : Devarajan Raman

Section 60(5), 7 of the IBC, 2016

ORDER

IA 3446/2022

This IA filed by the Liquidator of Pan India Utilities Distribution Co. Ltd. Seeking extension of sixty days time to complete the Liquidation Process. Ld. Counsel appearing for the Liquidator submits that the time expired on 11.11.2022. Hence to complete the Liquidation Process he seeks further sixty days time to deal with the liquidation process in effective manner. Counsel further explain the reason for seeking extension. Accordingly, this Bench consider fit and proper to allow sixty days time commencing from 11.11.2022 to 10.01.2023 to complete the Liquidation Process. With the aforesaid observation the IA bearing no. 3446/2022 is allowed and disposed of.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish